

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

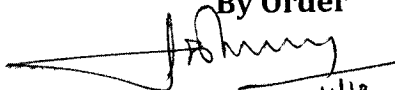
Dated: 11.10.2017

ORDER NO. 140 of 2017

Hon'ble President is pleased to order the following sitting commencing from **16.10.2017 to 27.10.2017 or till further orders, whichever is earlier, for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 16.10.2017 to 20.10.2017	Excise, Customs & Service Tax Division Bench Matters.
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 23.10.2017 to 27.10.2017	Excise Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member(Technical)	From 23.10.2017 to 27.10.2017	Customs & Service Tax Division Bench Matters.
Hon'ble Sh.S.K.Mohanty, Member (Judicial)	From 16.10.2017 to 20.10.2017	Customs & Service Tax Single Member Matters as notified
Hon'ble Sh. Anil Choudhary, Member (Judicial)	From 16.10.2017 to 20.10.2017	Excise Single Member Matters as notified

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order

(A.Mohan Kumar)
Registrar

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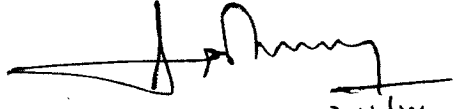
Dated: 11.10.2017

ORDER NO. 141 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. 136/2016 for CESTAT Allahabad to the extent indicated below :-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Archana Wadhwa, Member (J)	From 13.11.2017 to 24.11.2017	Single Member bench matters as notified.
Hon'ble Sh. Anil Choudhary, Member (Judicial)	From 13.11.2017 to 24.11.2017	Single Member bench matters in respect of M/s V.Lakshmikumaran & V.Sridharan law firm is represented

By Order


(A.Mohan Kumar) 11/10
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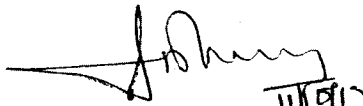
Dated: 11.10.2017

ORDER NO. 142 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **roster order no. 133 of 2016, for CESTAT Kolkatta** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Archana Wadhwa, Member (J)	From 06.11.2017 to 10.11.2017	Single Member bench matters as notified.

By Order


(A.Mohan Kumar)
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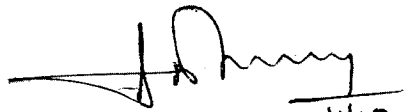
Dated: 11.10.2017

ORDER NO. 143 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **roster order no. 49 of 2017, for CESTAT Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Ashok Jindal, Member (J)	From 06.11.2017 to 10.11.2017	Single Member bench matters as notified.

By Order



(A.Mohan Kumar)
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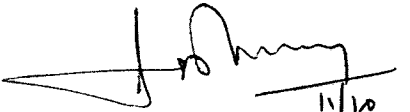
Dated: 11.10.2017

ORDER NO. 144 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **roster order no. 150 of 2016, for CESTAT Ahmedabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Ashok Jindal, Member (J)	From 13.11.2017 to 24.11.2017	Single Member bench matters as notified.

By Order


(A.Mohan Kumar)
Registrar

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